

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

54. C.P.(CAA)/63(MB)2022 C.A.(CAA)/144(MB)2021

CORAM:

MS. MADHU SINHA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: AJMERA REALTY AND INFRA INDIA LIMITED

SECTION: 230-232 OF THE COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard. List the matter on 14.06.2023.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)